

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1035**

**TO BE ANSWERED ON THE 24<sup>th</sup> JULY, 2018/SHRAVANA 2, 1940 (SAKA)**

**MOB ATTACKS ON TRIBALS**

**1035. PROF. SAUGATA ROY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of number of attacks on tribals reported in the country during the last one year, State-wise;**
- (b) the details of steps taken to check frequent mob attacks on tribals in the country;**
- (c) whether the Government has issued directions to the concerned State Governments to take stern action against those attackers; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): As per the latest available published information with NCRB, State/UT-wise details of cases registered under crimes against Scheduled Tribes under murder, attempt to murder, assault on women with intent to outrage her modesty, kidnapping & abduction, grievous hurt, rape, dacoity, robbery, riots, arson and total SC/ST (Prevention of Atrocities) Act during 2016 are given in Annexure-I. Latest published data is available for the year 2016.**

**(b) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protect life and property rests with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Advisories have been issued**

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**by Ministry of Home Affairs to States/ UTs from time to time, the State Governments/UTs to maintain law and order and ensure that any person who takes law into his/her own hands is dealt with promptly, and punished as per law. States have been advised that there should be no tolerance at all for such persons and full majesty of law must come to bear on them, without exception. These are available in the Ministry's website viz [www.mha.nic.in](http://www.mha.nic.in).**

## Statement on Cases Registered under Crimes against STs during 2016

SL	State/UT	Murder	Attempt to Commit Murder	Assault on Women with Intent to Outrage her Modesty	Kidnapping & Abduction	Grievous Hurt	Rape	Dacoity	Robbery	Riots	Arson	Total of SC/ST (Prevention of Atrocities) Act
1	Andhra Pradesh	8	7	39	5	2	29	0	0	2	2	405
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	1
4	Bihar	0	0	0	0	0	0	0	0	0	0	25
5	Chhattisgarh	6	3	88	14	5	157	5	0	6	0	402
6	Goa	0	1	0	0	1	0	0	0	1	0	11
7	Gujarat	15	10	24	25	18	34	0	4	21	1	281
8	Haryana	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	2
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	1	1	3	5	3	14	0	1	2	1	280
12	Karnataka	10	6	6	1	2	19	0	0	0	0	371
13	Kerala	1	3	31	2	4	47	0	0	8	0	182
14	Madhya Pradesh	41	24	399	51	26	377	1	2	17	4	1823
15	Maharashtra	18	9	109	10	13	85	0	1	47	1	403
16	Manipur	1	0	0	0	0	0	0	0	0	0	1
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	12	13	43	18	41	91	0	1	34	2	681
21	Punjab	0	0	0	1	0	0	0	0	0	0	2
22	Rajasthan	16	2	31	15	7	71	0	1	0	0	1195
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	1	0	0	0	0	19
25	Telangana	10	12	49	15	16	41	0	0	3	0	375
26	Tripura	0	0	0	0	1	0	0	0	0	0	3
27	Uttar Pradesh	0	0	0	0	1	0	0	0	0	0	4
28	Uttarakhand	0	0	1	0	0	0	0	0	1	0	3
29	West Bengal	0	2	12	0	4	6	0	0	1	2	83
	<b>TOTAL STATE(S)</b>	<b>139</b>	<b>93</b>	<b>835</b>	<b>162</b>	<b>144</b>	<b>972</b>	<b>6</b>	<b>10</b>	<b>143</b>	<b>13</b>	<b>6552</b>
30	A & N Islands	0	0	0	0	0	2	0	0	0	0	6
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	2
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	2
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	1
36	Puducherry	0	0	0	1	0	0	0	0	0	0	1
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>12</b>
	<b>TOTAL (ALL INDIA)</b>	<b>139</b>	<b>93</b>	<b>835</b>	<b>163</b>	<b>144</b>	<b>974</b>	<b>6</b>	<b>10</b>	<b>143</b>	<b>13</b>	<b>6564</b>

Source: Crime in India